

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**Third LOK SABHA**

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-NINTH REPORT

(Third Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Thirty-ninth Report.

2. The Committee met on the 30th March, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 3rd April, 1964.

3. The Members whose resolutions had been included in the List of Business for the 3rd April, 1964 had been invited to present their views on the resolutions before the Committee. Shrimati Savitri Nigam and Dr. L. M. Singhvi attended the sitting.

4. The Committee recommend the allocation of time as follows :—

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| (1) Resolution regarding Education of the handicapped.       | 1 hour.   |
| (2) Resolution regarding People's Procurator.                | 1½ hours. |
| (3) Resolution regarding Economic conditions of hill people. | 1 hour.   |

S. V. KRISHNAMOORTHY RAO,

*Chairman,*

*Committee on Private Members' Bills and Resolutions.*

NEW DELHI;

March 30, 1964

Chaitra 10, 1886 (Saka)